

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

Appeal No.482A/ND/2018

M/s. Arun Kumar Soni
Vs.
Registrar of Companies

...Appellant

...Respondent

Under Section: Section 252.

Order delivered on 29.05.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant
For Respondent
Stdng. Counsel for ITD

Mr. Sahil Mongia, Adv.
Mr. Shobhit Srivastava, Deputy ROC
Mr. Deepak Anand, Adv.

ORDER

The Ld. Deputy Registrar and Income tax seeks time to file reply within two weeks. Rejoinder within one week. All the copies to be served in advance to the other side. For further consideration on 17th July, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**